## [7 December, 2000] RAJYA SABHA

Karnataka Government's request to re-draft new agriculture policy.

1913. SHRI K. C. KONDAIAH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Karnataka Government has requested Government to redraft the new agricultural policy;
  - (b) if so, the reasons therefor; and
  - (c) the action, if any, taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD YESSO NAIK): (a) to (c) National Agriculture Policy was laid on the Table of Lok Sabha and Rajya Sabha on 28th July, 2000. It has been decided to formulate a detailed Action Plan for implementation and operationalisation of National Agricultural Policy on the basis of feedback received from States/UTs including Karnataka and other stake-holders.

## Funds for Agricultural Research Institutes

†1914. SHRI VIJAY SINGH YADAV: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government propose to give funds to States for Agricultural Research Institutes;
  - (b) if so, the details of the policy formulated in this regard; and
- (c) the details of the total amount provided so far or sanctioned to each State including Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN): (a) No, Sir.

(b) and (c) Do not arise.

<sup>†</sup>Original notice of the question was received in Hindi.